

BUSINESS ADVISORY COMMITTEE
(Thirteenth Lok Sabha)

EIGHTH REPORT
(Presented on 4.5.2000)

The Business Advisory Committee held a sitting on Wednesday, the 3rd May, 2000.

3. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|-----|--|---------|---|
| (1) | The Insecticides (Amendment) Bill, 2000
(<u>Consideration and passing</u>) | 2 hours | |
| (2) | The Cotton Cloth (Repeal) Bill, 2000
(<u>Consideration and passing</u>) | 1 hour | |
| (3) | The Cotton Textiles Cess (Repeal) Bill, 2000.
(<u>Consideration and passing</u>) | 1 hour | |
| (4) | The Direct-Tax Laws (Miscellaneous) Repeal
Bill, 2000
(<u>Consideration and passing</u>) | 2 hours | |
| (5) | The Major Port Trust (Amendment) Bill, 2000
after it has been passed by Rajya Sabha
(<u>Consideration and passing</u>) | 2 hours | |
| (6) | The National Housing Bank (Amendment) Bill, 2000
after it has been passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 2 hours | |
| (7) | The Constitution (89 th Amendment) Bill 2000.
(<u>Consideration and passing</u>) | 2hour | (May be passed on
Tuesday, the 9 th
May, 2000) |
| (8) | The Constitution (90 th Amendment) Bill 2000.
(<u>Consideration and passing</u>) | 2hour | (May be passed on
Tuesday, the 9 th
May, 2000) |

NEW DELHI;
May 3, 2000
Vaisakha 13, 1922 (Saka)

G.M.C. BALAYOGI
Chairman
BUSINESS ADVISORY COMMITTEE